

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 3535  
(TO BE ANSWERED ON THE 27<sup>th</sup> March 2018)

**Casual and contract labours at airports in Maharashtra**

3535. SHRI RAJKUMAR DHOOT

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether casual and contract labourers are employed at various airports in Maharashtra;
- (b) if so, the details of casual and contract labourers, separately, presently employed in these airports of the State, airport-wise;
- (c) what welfare measures have been extended to these workers;
- (d) whether Government propose to make these labourers as regular employees in their respective airports in a phased manner; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a) & (b): Yes, Sir. The details of casual and contract labourers employed in the airports in Maharashtra by Airports Authority of India (AAI) are as under:-  
Gondia-149 contract labourers , Jalgaon-07 contract labourers and 06 casual labourers, Nagpur-52 contract labours , Solapur-17 contract labourers and at Regional Headquarters, Western Region, Mumbai-47 casual/contract labourers. At Kolhapur contract labourers are employed at airport through civil contract (outside agencies). However, no casual/contract labourers are engaged by AAI at Aurangabad, Juhu and Nanded airports.

(c): Minimum wages, as revised from time to time are paid. Besides, EPF and ESI benefits are also extended.

(d) & (e) : No such proposal is at present.

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